NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 03/01/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/20/2016

NAME OF THE PETITIONER(S)

: G. Sadayaramanujam & 2 others

NAME OF THE RESPONDENT(S)

: GGN Spinning Mills Private Limited and 4 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

For Sankorraraseganoun Expressor (S. vijenga Prastandu).

Coursel for Petitioner

SUSHMA HARINI. A 3.

ORDER Ms A Sushma Harini, counsel for petitioner present. Ms J N Preethi, counsel for R6 present and prayed time for filing counter. She also stated that she is representing the counsel for R1 to R5. Time extend at request for filing counter. Put up on 17.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)